

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**

*(through web-based video conferencing platform)*

Item No. 32  
CP No. 23/111/2010  
TA No. 12/2018  
Under Section 397-398 of  
Companies Act, 1956

**In the matter of:**

**Vijay Solvex Limited**

**...Petitioner**

**Versus**

**M/s Saurabh Agrotech Limited**

**...Respondent**

Due to paucity of time, the matter could not be taken up. Post the matter to  
06.05.2021.

  
  
Sd-  
Assistant Registrar

April 08, 2021  
H.M